

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1973
ANSWERED ON:08.03.2013
OIL IMPORTS FROM IRAN
Pradhan Shri Amarnath;Rao Shri Nama Nageswara

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether oil imports from Iran has been affected due to sanctions imposed by the United Nations;
- (b) if so, the details thereof;
- (c) whether Bharat Petroleum Corporation Limited (BPCL) has been unable to pay for oil imports from Iran;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the Government has managed to set up an alternate payment mechanism for imported crude oil shipments from Iran; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a) & (b) No, Madam. Imports of crude oil from Iran have not been affected due to sanctions imposed by the United Nations.
- (c) & (d) Payment by BPCL for imports of crude oil from Iran in 2011-12 had been delayed due to non-availability of payment channel. The payment was later settled in Indian Rupees(INR).
- (e) & (f) Yes, Madam. A mechanism has been put in place for part payment in INR.